

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). The State Government sent a proposal for the establishment of a Bench of the Madras High Court at Madurai in September, 1977. After carrying out certain consultation which were required to be effected, the Chief Minister of Tamil Nadu again proposed in July, 1980 that a Bench of the Madras High Court may be set up at Madurai. In this connection, some additional information was called from the State Government which is awaited.

Death of a Labourer at Badarpur Power House

2319. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of ENERGY be pleased to state:

(a) whether a labourer was trapped in the underground inter channel under construction at the Badarpur power house on 25th July, 1981;

(b) whether an enquiry was held into the mishap and what are the details; and

(c) whether any compensation was paid to the family of the victim and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Two labourers engaged by a private contracting Company carrying out the construction of Cooling water Duct Work at Badarpur Power House Project site were trapped owing to caving in of the dug out earth on 25th July, 1981. While one labourer was saved, the other could not be saved.

(b) An Enquiry Committee has been set up to enquire into this matter.

(c) Minister of State for Energy had immediately declared the payment of an *ex-gratia* payment of Rs. 1000/- to the family of the deceased labourer and Rs. 500/- to the injured

worker. The firm concerned is also making arrangement for paying compensation under the Workmen Compensation Act and payments are expected to be released soon.

Big Energy and Fuel Complexes in Collaboration with USSR

2320. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of ENERGY be pleased to state:

(a) whether it is proposed to set up big energy and fuel complexes in collaboration with the USSR; and

(b) if so, the projected capacity of the plants, their location and other details?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Following are the major power and coal projects which are proposed to be taken up with Soviet assistance:

(i) Construction of an integrated thermal power plant of the capacity of 1000 MW at Waidhan in Madhya Pradesh together with stage-wise construction of the Nigahi coal-mines at the Singrauli coal bearing region of the total capacity of 14 million tonnes of coal per annum (including 4.2 million tonnes in the first stage) with two beneficiation plants and associated power transmission line of about 900 k.m. length;

(ii) Construction of the Jhanjra coal-mines of the capacity of 2.8 million tonnes of coal per annum.

(iii) Integrated development of the first stage (4 million tonnes) of the Mukunda open-cast mines of total capacity of 12 million tonnes per annum on the Jharia coal deposits; and

(iv) Providing technical assistance in the development of Jayant open-cast mine in Singrauli coal-field for production of 10 million tonnes of coal per annum.